NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

26. IA 2571/2021 in C.P. (IB) 4260/MB/2018

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2023

NAME OF THE PARTIES: **Union Bank of India**
V/s
Spark Green Energy (Satara) Ltd

APPEARANCE :
IA 2571/2021
FOR THE APPLICANT **:** None present
FOR THE RESPONDENT **:** None present

Section: 33 U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **07.02.2023** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

18.01.2023
ANKIT